

Declaration of Assets and Liabilities

Year 2025-2026

I, **Vikas Kumar**, Son of Sri Sunil Kumar Sinha, aged 45 years, belonging to Bihar Legislative Assembly service and presently working as Under Secretary, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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13/2/26

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Cash	6,500/-	Neha Kumari (Wife) 25,000/-	Manomay Parashar(son) 1,500/-	Advika Parashar (Daughter) 2,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving Account Rs. 3,362/- On dated 16.02.2026	Saving Account Rs.6,775/- On dated 16.02.2026	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	<u>Shares</u> Rs. 611/- approx Part Shares	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. LIC Policy No.-826073895 Premium of Rs. 47,196/- Yearly. 2. NPS Value Rs. 90,116.10 on dated 31.12.24	Nil	(1) LIC Child Care Plan Policy No.-518935171 Premium of Rs. 31,974/- Yearly. (2) LIC Policy No.-826073392 Premium of Rs. 34,191/ Yearly.	Sukanya Samridhi Account No. 37828884882 Premium of Rs. 5,000/- Per Month.
(v)	Motor Vehicles (details of make, etc.)	(Hero Honda Make in-2020 (BR-01EZ-5343)	Nil	Nil	Nil
(vi)	Jewelry (give details of weight and value)	30 gram Gold Diamond Ring-1 300 gram Silver Silver Coin 10 Pieces	260 gram Gold 700 gram Silver Silver Coin 02 Pieces	20 gram Gold 200 gram Silver	22 gram Gold 350 gram Silver
(vii)	Other assets, such as values of claims/ interests	Household Goods Value Rs. 2,10,000/-	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
			Neha Kumari (Wife)	Manomay Parashar (son)	Advika Parashar (Daughter)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat Size-1100 Sq. Ft. Flat no.-304, Madhu Prabha Residency, Shanti Niketan Colony, Post-Danapur Cant, P.S.- Rupaspur, Patna. (Joint Assets of Vikas Kumar, S/o-Sri Sunil Kumar Sinha and Neha Kumari, W/o-Vikas Kumar)	1345 Sq. Ft. E/502, I.O.B. Nagar, Main Phase, Danapur, Patna. Registry on dated-25.04.2025 Total Consideration Rs. 7,00,000/- and Stamp & Reg.Fees Rs. 2,44,430/-	Nil	Nil
(v)	Others (such as interest in property)	Part Share in Ancestral residential buildings and Land. (i) Father House Add.- B-203, Snehans Enclave, Road No.-10, Gandhi Murti, Patel Nagar, Patna-23. (ii) Father House Add.- 101, Goswami Enclave, Maurya Path, Khajpura, Baily Road, Patna. (iii) Grand Mother (NANI) 1.5 Katha Land in Kurkuri, Alipur, Phulwari Sharif, Patna. (Till date share is not defined)	Nil	Nil	Nil

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(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on December, 2025
(a)	(i) Loans from Banks	SBI Home Loan Rs. 45,00,000/- Installment Rs. 37,800/- Per Month	Rs. 43,07,073/-
		SBI Home Loan Protection Rs. 3,17,962/- Protection Installment- Rs. 2,700/- Per Month	Rs. 3,04,358/-
		SBI Personal Loan Rs. 5,00,000/- Installment- Rs. 10,890/- Per Month	Rs. 4,43,738/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 1,35,381/- Assessment Year-2025-2026 PAN No. AZGPK0722N	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

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C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Vikas Kumar*

Name of Employee: **Vikas Kumar**

Place: **PATNA**

Designation : **Under Secretary,**
Bihar Legislative Assembly, Patna.

Date: *16.02.2026*

Department: Bihar Legislative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.